# GOVERNMENT OF INDIA <br> MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION \& LITERACY 

LOK SABHA<br>STARRED QUESTION NO. 339<br>TO BE ANSWERED ON $19{ }^{\text {TH }}$ MARCH 2018

## Primary Education in Mother Tongue

$\dagger^{*}$ 339. SHRI DILIPKUMAR MANSUKHLAL GANDHI:
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
(a) whether there is any provision in the Right of Children to Free and Compulsory Education (RTE) Act, 2009 making it mandatory to provide children their initial primary education in their mother tongue;
(b) if so, the details thereof;
(c) whether teaching of Marathi language has been made mandatory in English Medium schools and Central schools in Maharashtra as per the said provisions and if so, the details thereof;
(d) whether there are still many schools in Maharashtra where Marathi language has been excluded from the syllabus and the children of Marathi mother tongue are not admitted; and
(e) if so, the action taken/proposed to be taken by the Government against the said schools?

ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI PRAKASH JAVADEKAR)
(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 339 TO BE ANSWERED ON $19^{\text {TH }}$ MARCH, 2018 REGARDING "PRIMARY EDUCATION IN MOTHER TONGUE" ASKED BY SHRI DILIPKUMAR MANSUKHLAL GANDHI, MP:
(a) to (b): Section $29(2)(f)$ of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates that the medium of instructions at elementary level shall, as far as practicable, be in child's mother tongue.
(c) to (e): Government of Maharashtra has reported that vide its resolution dated 04-02-2009, it has been made mandatory to teach Marathi language in non-Marathi medium School including English medium schools in the state. It has further reported that no written complaint has been received regarding non-teaching of Marathi language in any school.

